

THE MINISTER OF DEFENCE (RAKSHA MANTRI) (SHRI JAGJIWAN RAM) : (a) and (b). Some of the Mizos who had joined the training camps organised by Pakistan in East Bengal are reported to have been employed by West Pakistan Army in their drive to suppress the freedom forces in East Bengal. The Security Forces have taken necessary steps to ensure that these Mizo groups do not intrude into Indian territory for indulging in violent activity.

Setting up of Temporary Health Centre at the Evacuees Camp in Eastern India

888. SHRI P. R. DAS MUNSI : Will the **MINISTER OF HEALTH AND FAMILY PLANNING (SWASTHYA AUR PARIWAR NIYOJAN MANTRI)** be pleased to state :

(a) whether Government propose to set up a temporary Health Centre at the evacuees camp in Eastern India ;

(b) whether Government are aware of situation that in these days the people from remote corners of villages cannot be benefited by the medical facilities of town and city Centre ;

(c) whether there is any scheme to provide them medical facilities at least once in a week through mobile health and medicine Centre ; and

(d) whether Government are aware that the rate of Government purchased medicine in the local shop run by the health centre authority is exorbitant, and the steps taken by the Government to check them ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SWASTHYA AUR PARIWAR NIYOJAN MANTRALAYA MEN UP-MANTRI) (SHRI A. K. KISKU) :

(a) In the Evacuees Camps the medical facilities are being organised by the respective State Governments.

(b) Yes.

(c) It is proposed to establish mobile training-cum-service hospitals attached to

each of the medical colleges. 21 such hospitals have already been sanctioned (5 by the Department of Health and 16 by the Ministry of Education under the C. R. Das Centenary Celebrations).

(d) The information is being collected and will be laid on the Table of the Sabha.

Housing Plan in Presidency Towns and Their Suburbs

889. SHRI P. R. DAS MUNSI : will the **MINISTER OF HOUSING (NIRMAN AUR AWAS MANTRI)** be pleased to state :

(a) whether Government propose to arrange any more housing plan in the presidency towns of India or their suburbs during this years;

(b) whether the housing facility would be considered in case of permanent non-Government employees of middle rank in the city or suburbs; and

(c) whether the housing facility would be considered for the retired Government or non-Government employees of the middle rank ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (NIRMAN AUR AWAS MANTRALAYA MEN RAJYA MANTRI) (SHRI I. K. GUJRAL) : (a) to (c). The following social housing schemes which were introduced by this Ministry during the first and second five year plans for relieving the housing shortage in the urban areas, continue to be in operation during the fourth five year plan, and are being implemented through the Governments :

1. Integrated subsidised housing scheme for industrial workers and economically weaker sections of the community.
2. Low Income group housing scheme.
3. Middle Income group housing scheme.
4. Rental housing scheme for state Government Employees.